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Section XIII

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SECTION XIII

**ARTICLES OF STONE, PLASTER, CEMENT, ASBESTOS, MICA OR
SIMILAR MATERIALS;
CERAMIC PRODUCTS; GLASS AND GLASSWARE**

CHAPTER 68

**ARTICLES OF STONE, PLASTER, CEMENT, ASBESTOS, MICA OR
SIMILAR MATERIALS**

NOTES:

1. This Chapter does not cover:
 - (a) Goods of Chapter 25;
 - (b) Coated, impregnated or covered paper or paperboard of heading 4810 or 4811 (for example, paper coated with mica powder or graphite, bituminised or asphalted paper and paperboard);
 - (c) Coated, impregnated or covered textile fabric of Chapter 56 or 59 (for example, fabric coated or covered with mica powder, bituminised or asphalted fabric);
 - (d) Articles of Chapter 71;
 - (e) Tools or parts of tools, of Chapter 82;
 - (f) Lithographic stones of heading 8442;
 - (g) Electrical insulators (heading 8546) or fittings of insulating material of heading 8547;
 - (h) Dental burrs (heading 9018);
 - (ij) Articles of Chapter 91 (for example, clock and clock cases);
 - (k) Articles of Chapter 94 (for example, furniture, lamps and lighting fittings, prefabricated buildings);
 - (l) Articles of Chapter 95 (for example, toys, games and sports requisites);
 - (m) articles of heading 9602, if made of materials specified in Note 2 (b) to Chapter 96, or of heading 9606 (for example, buttons), of heading 9609 (for example, slate pencils), heading 9610 (for example, drawing slates) or of heading 9620 (monopods, bipods, tripods and similar articles)

2. In heading 6802, the expression “worked monumental or building stone” applies not only to the varieties of stone referred to in heading 2515 or 2516 but also to all other natural stone (for example, quartzite, flint, dolomite and steatite) similarly worked; it does not, however, apply to slate.

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Exim Code	Item Description	Policy	Policy Conditions
6801 00 00	Sets, curbstones and flagstones, of natural stone (except slate)	Free	
6802	WORKED MONUMENTAL OR BUILDING STONE (EXCEPT SLATE) AND ARTICLES THEREOF, OTHER THAN GOODS OF HEADING 6801; MOSAIC CUBES AND THE LIKE, OF NATURAL STONE (INCLUDING SLATE), WHETHER OR NOT ON A BACKING; ARTIFICIALLY COLOURED GRANULES, CHIPPINGS AND POWDER, OF NATURAL STONE (INCLUDING SLATE)		
6802 10 00	Tiles, cubes and similar articles, whether or not rectangular (including square), the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm.; artificially coloured granules, chippings and powder	Free	Subject to Policy Condition 3 of this Chapter.
	<i>Other monumental or building stone and articles thereof, simply cut or sawn, with a flat or even surface:</i>		
6802 21	<i>Marble, travertine and alabaster:</i>		
6802 21 10	Marble blocks or tiles	Free	<i>Subject to Policy Condition 3 of this Chapter.</i>
6802 21 20	Marble monumental stone	Free	<i>Subject to Policy Condition 3 of this Chapter.</i>
6802 21 90	Other	Free	<i>Import permitted freely provided CIF value is US\$ 60 & above per square metre.</i>
6802 23	<i>Granite:</i>		
6802 23 10	Granite blocks or tiles	Free	<i>Import permitted freely provided cif value is US\$ 80 &</i>

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			<i>above per square metre.</i>
6802 23 90	Other	Free	<i>Import permitted freely provided cif value is US\$ 80 & above per square metre.</i>
6802 29 00	Other stone	Free	<i>Import permitted freely provided cif value is US\$ 80 & above per square metre.</i>
	<i>Other:</i>		
6802 91 00	Marble, travertine and alabaster	Free	<i>Subject to Policy Condition 3 of this Chapter.</i>
6802 92 00	Other calcareous stone	Free	<i>Import permitted freely provided CIF value is US\$ 60 & above per square metre.</i>
6802 93 00	Granite	Free	<i>Import permitted freely provided cif value is US\$ 80 & above per square metre.</i>
6802 99 00	Other stone	Free	
6803 00 00	Worked slate and articles of slate or of agglomerated slate	Free	
6804	MILLSTONES, GRINDSTONES, GRINDING, WHEELS AND THE LIKE, WITHOUT FRAMEWORKS, FOR GRINDING, SHARPENING, POLISHING TRUEING OR CUTTING, HAND SHARPENING OR POLISHING STONES, AND PARTS THEREOF, OF NATURAL STONE, OF AGGLOMERATED NATURAL OR ARTIFICIAL ABRASIVES, OR OF CERAMICS, WITH OR WITHOUT PARTS OF OTHER MATERIALS		
6804 10 00	Millstones and grindstones for milling, grinding	Free	

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	or pulping		
	<i>Other millstones, grindstones, grinding wheels and the like:</i>		
6804 21	<i>Of agglomerated synthetic or natural diamond:</i>		
6804 21 10	Diamond impregnated wheels	Free	
6804 21 90	Other	Free	
6804 22	<i>Of other agglomerated abrasives or of ceramics:</i>		
6804 22 10	Grinding wheels of synthetic abrasive	Free	
6804 22 20	Grinding wheels of other materials	Free	
6804 22 90	Other	Free	
6804 23	<i>Of natural stone:</i>		
6804 23 10	Grinding wheels made of natural stone	Free	
6804 23 90	Other	Free	
6804 30	<i>Hand sharpening or polishing stones:</i>		
6804 30 10	Polishing stones	Free	
6804 30 20	Sharpening stones	Free	
6805	NATURAL OR ARTIFICIAL ABRASIVE POWDER OR GRAIN, ON A BASE OF TEXTILE MATERIAL, OF PAPER, OF PAPERBOARD OR OF OTHER MATERIALS, WHETHER OR NOT CUT TO SHAPE OR SEWN OR OTHERWISE MADE UP		
6805 10	<i>On a base of woven textile fabric only:</i>		
6805 10 10	Abrasive cloths	Free	
6805 10 90	Other	Free	
6805 20	<i>On a base of paper or paperboard only:</i>		
6805 20 10	Emery or corundum coated paper	Free	
6805 20 20	Flint coated paper	Free	
6805 20 30	Glass or sand coated paper	Free	
6805 20 40	Other abrasive paper	Free	
6805 20 90	Other	Free	
6805 30 00	On a base of other materials	Free	

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6806	SLAG WOOL, ROCK WOOL AND SIMILAR MINERAL WOOLS; EXFOLIATED VERMICULATE, EXPANDED CLAYS, FOAMED SLAG AND SIMILAR EXPANDED MINERAL MATERIALS; MIXTURES AND ARTICLES OF HEAT INSULATING, SOUND-INSULATING OR SOUND-ABSORBING MINERAL MATERIALS, OTHER THAN THOSE OF HEADING 6811 OR 6812 OR OF CHAPTER 69		
6806 10 00	Slag wool, rock wool and similar mineral wools (including intermixtures thereof), in bulk, sheets or rolls	Free	
6806 20 00	Exfoliated vermiculite, expanded clays, foamed slag and similar expanded mineral materials (including intermixtures thereof)	Free	
6806 90 00	Other	Free	
6807	ARTICLES OF ASPHALT OR OF SIMILAR MATERIAL (FOR EXAMPLE, PETROLEUM BITUMEN OR COAL TAR PITCH)		
6807 10	<i>In rolls:</i>		
6807 10 10	Tarfelt roofing	Free	
6807 10 90	Other	Free	
6807 90	<i>Other:</i>		
6807 90 10	Tarfelt roofing	Free	
6807 90 90	Other	Free	
6808 00 00	Panels, boards, tiles, blocks and similar articles of vegetable fibre, of straw or of shavings, chips, particles, sawdust or other waste, of wood, agglomerated with cement, plaster or other mineral binders	Free	
6809	ARTICLES OF PLASTER OR OF COMPOSITIONS BASED ON PLASTER		
	<i>Boards, sheets, panels, tiles and similar articles, not ornamented:</i>		
6809 11 00	Faced or reinforced with paper or paperboard only	Free	

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6809 19 00	Other	Free	
6809 90 00	Other articles	Free	
6810	ARTICLES OF CEMENT, OF CONCRETE OR OF ARTIFICIAL STONE, WHETHER OR NOT REINFORCED		
	<i>Tiles, flagstones, bricks and similar articles:</i>		
6810 11	<i>Building blocks and bricks:</i>		
6810 11 10	Cement bricks	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6810 11 90	Other	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6810 19	<i>Other:</i>		
6810 19 10	Cement tiles for mosaic	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6810 19 90	Other	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
	<i>Other articles :</i>		
6810 91 00	Prefabricated structural components for building or civil engineering	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6810 99	<i>Other:</i>		
6810 99 10	Concrete boulder	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6810 99 90	Other	Free	<i>Subject to Policy Condition 4 of this Chapter.</i>
6811	ARTICLES OF ASBESTOS-CEMENT, OF CELLULOSE FIBRE-CEMENT OR THE LIKE		
6811 40	<i>Containing asbestos:</i>		
6811 40 10	Asbestos - cement sheets	Free	
6811 40 20	Asbestos - cement tiles	Free	

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6811 40 90	Other	Free	
	<i>Not containing asbestos:</i>		
6811 81 00	Corrugated sheets	Free	
6811 82 00	Other sheets, panels, tiles and similar articles	Free	
6811 89	<i>Other articles:</i>		
6811 89 10	Tubes, pipes and tube or pipe fittings	Free	
6811 83 90	Other	Free	
6812	FABRICATED ASBESTOS FIBRES; MIXTURES WITH A BASIS OF ASBESTOS OR WITH A BASIS OF ASBESTOS AND MAGNESIUM CARBONATE; ARTICLES OF SUCH MIXTURES OR OF ASBESTOS (FOR EXAMPLE, THREAD, WOVEN FABRIC, CLOTHING, HEAD-GEAR, FOOTWEAR, GASKETS), WHETHER OR NOT REINFORCED, OTHER THAN GOODS OF HEADING 6811 OR 6813		
6812 80 00	Of crocidolite	Free	
	<i>Other:</i>		
6812 91 00	Clothing, clothing accessories, footwear and headgear	Free	
6812 92	<i>Paper, millboard and felt:</i>		
	<i>Millboard:</i>		
6812 92 11	Asbestos	Free	
6812 92 19	Other	Free	
6812 92 90	Other	Free	
6812 93 00	Compressed asbestos fibre joining, in sheets or rolls	Free	
6812 99	<i>Other:</i>		
	<i>Lagging compounds:</i>		
6812 99 11	Asbestos	Free	
6812 99 19	Other	Free	
	<i>Asbestos packing joints and gaskets:</i>		
6812 99 21	Packing joints	Free	

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6812 99 22	Gaskets	Free	
6812 99 90	Other	Free	
6813	FRICITION MATERIAL AND ARTICLES THEREOF (FOR EXAMPLE, SHEETS, ROLLS, STRIPS, SEGMENTS, DISCS, WASHERS, PADS), NOT MOUNTED, FOR BRAKES, FOR CLUTCHES OR THE LIKE, WITH A BASIS OF ASBESTOS, OF OTHER MINERAL SUBSTANCES OR OF CELLULOSE, WHETHER OR NOT COMBINED WITH TEXTILE OR OTHER MATERIALS		
6813 20	<i>Containing asbestos:</i>		
6813 20 10	Brake lining and pads	Free	
6813 20 90	Asbestos friction materials	Free	
	<i>Not containing asbestos:</i>		
6813 81 00	Brake linings and pads	Free	
6813 89 00	Other	Free	
6814	WORKED MICA AND ARTICLES OF MICA, INCLUDING AGGLOMERATED OR RECONSTITUTED MICA, WHETHER OR NOT ON A SUPPORT OF PAPER, PAPERBOARD OR OTHER MATERIALS		
6814 10	<i>Plates, sheets and strips of agglomerated or reconstituted mica, whether or not on a support:</i>		
6814 10 10	Cut mica condenser films or plates	Free	
6814 10 20	Sheets and strips cut to shape	Free	
6814 10 30	Washers and discs	Free	
6814 10 90	Other	Free	
6814 90	<i>Other:</i>		
6814 90 10	Mica stacked units	Free	
6814 90 20	Silvered mica, capacitor plates or silvered mica plates	Free	
6814 90 30	Micanite and all sorts of built up mica	Free	
6814 90 40	Mica paper or reconstituted mica paper	Free	
6814 90 50	Moulded glass bonded or glass bonded mica	Free	
6814 90 60	Mica bricks	Free	

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6814 90 90	Other	Free	
6815	ARTICLES OF STONE OR OF OTHER MINERAL SUBSTANCES (INCLUDING CARBON FIBRES, ARTICLES OF CARBON FIBRES AND ARTICLES OF PEAT), NOT ELSEWHERE SPECIFIED OR INCLUDED		
6815 10	<i>Non-electrical articles of graphite or other carbon:</i>		
6815 10 10	Graphite filter candle	Free	
6815 10 20	Non-electrical articles of graphite	Free	
6815 10 90	Other	Free	
6815 20 00	Articles of peat	Free	
	<i>Other articles:</i>		
6815 91 00	Containing magnesite, dolomite or chromite	Free	
6815 99	<i>Other:</i>		
6815 99 10	Bricks and tiles of fly ash	Free	
6815 99 20	Sanitary wares, kitchen wares and other made up articles of fly ash	Free	
6815 99 90	Other	Free	

Policy Conditions of this Chapter:

- (1) Import of Marble, classified under Chapter 25 and 68, from Bhutan shall be subject to a combined annual quota of 10 lakh sq ft (5882 MT). The quota shall come into effect immediately and shall operate on a financial year basis. Monitoring and allocation of the quota shall be made by the Government of Bhutan.
- 2) Import of items under Exim Codes 6802 10 00, 6802 21 10, 6802 21 20, 6802 21 90, 6802 22 00, 6802 91 00, 6802 92 00 shall be subject to all the conditions applicable on imports under ISFTA and the imports can be made through any EDI Port.
- 3) Import permitted freely provided CIF value is US\$ 60 & above per square metre except, in case of import of the product from Nepal. However, the said exemption shall be applicable only on such imports, which have been processed/ manufactured out of marble mined in Nepal. The facility will

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not be available on products which have been manufactured/ processed in Nepal using imported marble.

- 4) However, import of rough / unprocessed blocks and slabs of agglomerated / artificial stones shall be restricted. Import of processed tiles /slabs of agglomerated / artificial stones shall be permitted freely, provided CIF value is US\$ 50 and above per square meter.